

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
CENTRAL ZONE BENCH, BHOPAL
O.A. NO. 564 OF 2023 (PB)
O.A. NO. 128 OF 2023 (CZ)**

IN THE MATTER OF:

IN RE: NEWS ITEM TITLED "UNBRIDLED ILLEGAL MINING NEXT TO OFFICERS:
VIDEO: OVERLOADED DUMPERS IN FRONT OF POLICE" APPEARING IN DAINIK
BHASKAR DATED 08.09.2023

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RESPONDENT NO. 1 & 5

THROUGH

Place: New Delhi
Date: 03.01.2024


Mr. Rajendra Singh,
Mining Engineer, Department of Mines & Geology,
Alwar, Rajasthan
Additional OIC for Respondent No. 1 & 5

**स्वनि अभियन्ता
खान एवं भूविज्ञान विभाग
आलवर (राजस्थान)**

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FURTHER ACTION TAKEN REPORT ON BEHALF OF RESPONDENT NO.

**1 & 5: SECRETARY, DEPARTMENT OF MINES & GEOLOGY,
RAJASTHAN AND DISTRICT MAGISTRATE, ALWAR**

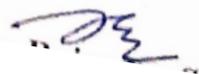
MOST RESPECTFULLY SHOWETH:

1. The present Further Action Taken Report is being filed on behalf of the Secretary, Department of Mines and Geology, Rajasthan, i.e., Respondent No. 1 and District Magistrate, District Alwar, i.e., Respondent No. 5 herein, in compliance of order dated 21.11.2023 of the Hon'ble National Green Tribunal, Central Zone Bench at Bhopal (*hereinafter referred to as 'Ld. Tribunal'*). The Application under consideration is registered on the basis of the news article published in Dainik Bhaskar dated 08.09.2023 titled "Unbridled illegal mining next to officers". The news article alleges that there is large scale illegal mining being conducted in the Jathiana Hill (*hereinafter referred to as 'the Hill'*) of the Aravalli Range using heavy machines.
2. The Ld. Tribunal vide order dated 25.09.2023 was pleased to issue notice to the Answering Respondents.
3. Thereafter, on 21.11.2023, the Ld. Tribunal was pleased to direct The Member Secretary, Rajasthan and the Director, Mining Department of Mines and Geology, Alwar, Rajasthan to personally monitor the action taken in the case, and to enforce rule of law and file a Further Action Taken Report. The present Further Action Taken Report by Respondent Nos. 1 & 5 is an attempt to bring it to the kind notice of this Ld. Tribunal the steps that are continuously being taken by the Answering Respondents in connection to the Hill in accordance with directions issued by the Ld. Tribunal.

FURTHER ACTION TAKEN BY THE STATE INSTRUMENTALITIES

4. It is submitted that Respondent No. 1 & 5 have successfully ensured the cessation of illegal mining around the Hill. In view of ensuring such illegal mining several steps were taken to curb and prevent the menace of illegal mining on the Hill.

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झरनसर (राजस्थान)



5. It is further submitted that the Answering Respondents have been continuously conducting regular inspection visits at the site, i.e., around the Hill on 30.11.2023, 04.12.2023, 08.12.2023, 11.12.2023 and 21.12.2023. Upon making such surprise inspection visits by the Surveyor (Mining Engineer) accompanied by the Home Guards of the Mining Department, off-late it has reported that neither any vehicle/labourer/machinery was found on the sites conducting illegal mining nor any vehicle transporting stone was found. True Copies of Mauka Reports of all such inspection visits are being annexed herewith and marked as **Annexure R-A (Colly)**.
6. Moreover, on the site inspection visit dated 21.12.2023, the Answering Respondents authorized deepening of the already dug up trench around the Hill, impairing any vehicles from approaching the Hill. True Copies of Photographs representing the trench being deepened around the Jathiana Hill are being annexed herewith and marked as **Annexure R-B**.
7. As an additional action, the Respondent No. 1 and 5 are also in the process of establishing fence around the Hill funded by the District Mineral Foundation Trust to prevent the approach of any potential illegal miners and/or mining vehicles towards the Hill. Furthermore, authorization of Field Staff of the Mining Department, who are accompanied by Border Home guards is also being proposed so as to facilitate regular patrolling of the Hill.
8. In view of the submissions made hereinabove and details provided of the further action taken, it is humbly submitted that the State Instrumentalities have successfully curbed illegal mining and are continuously working to ensure that no illegal mining takes place around the Hill. Thereby, the Answering Respondents most respectfully reserve their right to file an Additional Reply/ Report, as and when directed by this Ld. Tribunal.

RESPONDENT NO. 1 & 5

THROUGH

Place: New Delhi

Date: 03.01.2024


Mr. Rajendra Singh,
Mining Engineer, Department of Mines & Geology,
Alwar, Rajasthan
Additional OIC for Respondent No. 1 & 5

स्वनि अभियन्ता
खान एवं भूविज्ञान विभाग
अलवर (राजस्थान)

कार्यालय खनि अभियन्ता, झलवा

"मौका - रिपोर्ट"CC मॉक
30/11/23

आज दिनांक 30/11/2023 को अधोदस्ताक्षरकर्ता
मंत्र विभागीय घेरा गई जाते के लक्ष सीमान्त खनि अभियन्ता
झलवा के निर्देशानुसार नि. गुल- जटियाणा में पहाडी क्षेत्र में
अवैध खनन। निर्गमन पटआम्बिक गश्त की गई।

पहाडी क्षेत्र में घूम-फिर कर मौका देखा गया।
मौके पर वक्त निरीक्षण कोई भी भण्डार/वाहन/मशीनरी
जटियाणा पहाडी क्षेत्र में अवैध खनन। निर्गमन करते हुए
नहीं पायी गई। ना ही मार्ग में कोई वाहन अवैध
खनिज पत्थर का निर्गमन करते हुए पाया गया। अवैध
खनन। निर्गमन की रोकथाम हेतु विभाग द्वारा लक्ष-पट
क्षेत्र में नियमित चेकिंग की जा रही है।

रिपोर्ट वास्ते सूचनाएं कार्यालय में पेश है

[Signature]
30/11/23
Surya

3134
19/12/23

राजस्थान - सरकार

4

कार्यालय खनि अग्निचिन्ता, अलवर

"मौका - रिपोर्ट"

अग्नि अलवर ११०५४
१३
११/१२/२३

आज दिनांक ०५/१२/२०२३ को अधीक्षण द्वारा मंत्र बोर्डर डीम गार्ड जाट्टे के ज़ीमान खनि - अग्निचिन्ता, अलवर के निर्देशानुसार गण-परिचाणा हल वजिला अलवर की पहाड़ी क्षेत्र में ~~अग्नि~~ खनिज चैसा पत्थर के अवेच खनन। निर्गमन की रोकथाम हेतु क्षेत्र में पेंडोलिंग (गवत) की गई।

गवत के दौरान पहाड़ी क्षेत्र में धूम-फिर कर क्षेत्र का मौका देखा गया। वस्तु निरीक्षण मौके पर कोई भी वाहन। मजदूर। मशीनरी अवेच खनन करते हुए नहीं पाये गये। और ना ही क्षेत्र से निर्गमित भारों में कोई भी वाहन अवेच खनिज चैसा पत्थर का निर्गमन करते हुए पाये गये।

रिपोर्ट वाले सूचनाय कार्यालय में पेश है

[Signature]
04/12/2023
Surveys

3135
13/12/23

कार्जालिअ अनि अचिअन्ता, अलवर
"मौका - रिपोर्ट"

CC अचिअन्ता
21/12/23
8/11/23

आज दिनांक 08/12/2023 को अधीक्षक-
कृषिों द्वारा प्रच बॉर्डर डैम गार्ड जाते के शीमान्त अने
अचिअन्ता, अलवर के निर्देशानुसार ग्राम जलियाणा तहसील
व जिला - अलवर के पहाडी क्षेत्र में अवैध खनन/ निर्गमन
की रोकथाम हेतु क्षेत्र में आम्बिअिक चेकिंग (पेट्रोलिंग)
की गई।

जलियाणा गाँव के पहाडी क्षेत्र में धूम-फिर
कर मौका देखा गया। वक्त निरीक्षण क्षेत्र में कोई वाहन/
मजदूर/ मशीनरी आदि अवैध खनन/ निर्गमन करते नहीं
पाने गये। और ना ही मार्ग में कोई वाहन अवैध खनन
का पटिवहन करते हुए पाया गया।

रिपोर्ट वास्ते सूचनाई कार्जालिअ में पेश है।

Y/Hm
08/12/23
Supervisor

3137
19/12/23

राजस्थान - सरकार

कार्यालय खनि अन्वेषण, अलवर

"मौका - रिपोर्ट"

आज दिनांक 11/12/2023 को अधीक्षक (अन्वेषण) द्वारा प्रथम बॉर्डर होम गार्ड जाट्टे के अधीन खनि अन्वेषण अलवर के निर्देशानुसार ग्राम - अल्मिया वदलील व जिला - अलवर के पहाडी क्षेत्र में अन्वेषण खनन/निर्माण पर उच्चावी भूकंपा क्षेत्र में गहरा (पेंडोलिंग) की गई।

अल्मिया गाँव के पहाडी क्षेत्र में निरीक्षण के दौरान कोई वाहन/मजदूर/मशीनरी आदि अन्वेषण/निर्माण करते नहीं पाये गये। क्षेत्र में विभाग द्वारा समय-समय पर गहरा की जा रही है। पेंडोलिंग के दौरान कोई वाहन अन्वेषण/निर्माण का परिवहन करते हुए नहीं पाये गये।

रिपोर्ट वाले सूचना कार्यालय में पेश है।

Ahm
11/12/23
Surajgarh

3136
19/12/23

अन्वेषण
11/12/23

राजस्थान - सरकार

7

कार्यालय खनि अग्निचिन्ता, अलवर

मौका - रिपोर्ट

आज दिनांक 21/12/2023 को अयोध्याशर-

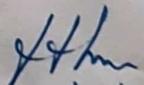
कर्ता मंत्र विभागीय सरकारी वाहन मंत्र बोर्डर होम गार्ड
जाप्ते के साथ श्रीमान खनि अग्निचिन्ता, अलवर के निर्देशों-
नुसार निकल गये जटियाणा तह व जिला - अलवर के पहाड़ी
क्षेत्र में अवैध खनन/निर्गमन पर उन्मावी अंकुश हेतु आम्बिक
गवत (पेट्रोलिंग) की गई।

मौके पर पहाड़ी क्षेत्र में कोई भी वाहन/भण्डार

प्रशीनरी अवैध खनन/परिवहन करते हुए नहीं पाये गये।
पहाड़ी क्षेत्र के निर्गमित रास्तों को J.C.B. प्रशीन की सहायता
से गहरी खाई (Trench) खुदवाकर अवरोध कराये गये।

अवैध खनन/निर्गमन में उपयोग में लिये जाने वाले
रास्तों को अवरोध कराने के समय दौरान फोटोग्राफ लिये गये
जिनकी दस्तावेज साथ में संलग्न है।

मौका रिपोर्ट वास्ते अग्रिम कार्यवाही कार्यालय में पेश है।


21/12/23
Surveyor

मौका
21/12/23





